

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 7

IA No.- 3963/2020 in IB-438/ND/2020

IN THE MATTER OF:

Arun K. Agarwal & Associates ... Applicant/Petitioner

Vs

Allbest Offshore Marine (India) Pvt. ... Respondent
Ltd.

Order under Section 9 of IBC.

Order delivered on 06.10.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant : Ms. Swaralipi Debroy, Adv.
For the Respondent :

ORDER

IA No. 3963/ND/2020: Application filed for urgent listing of IB-4338/ND/2020. Learned Counsel for the applicant states that there is no need to file rejoinder. Application is allowed.

IB-4338/ND/2020 be listed for further hearing on 29.10.2020.

Sd/-

SUMITA PURKAYASTHA
MEMBER (T)

Sd/-

DR. DEEPTI MUKESH
MEMBER (J)